



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Nov/202122/5

DATED: 29/11/2021

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Nov/202122/5 dated 29/11/2021 of Norms Committee - II for the year 2021-22 was held on 29/11/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
2	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
3	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT
2	Smt. Smitha Viju, FTDO	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PHOENIX FOILS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00162992AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and desired that one Technical Experts from Ministry of Steel may be got registered on the BO Portal for dealing with such cases. Accordingly, a formal letter may be sent to M/o Steel. The Committee decided that in the meanwhile, this case may be referred to Consultant (SKB) for examination & comments. The case stands deferred.	

Case No.	2 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	VOESTALPINE VAE VKN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00163352AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted the documents related AA No. 0510414780 instead of the subject File Number. However, the Advance Authorization number is not available for the subject file number. Therefore, the Committee decided to seek clarification from the applicant for the same. The case stands deferred.	

Case No.	3 / NC/2/MEET/Nov/202122/5
Case Status	Case Withdrawn
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021

HQ File Number	HQRNORM APPLY 00173725AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was listed in the meeting because of migration of data from 4.7 Database to new DGFT's IT Portal. Further, it was noted that the case was approved in M. No. 16/81 dated 17.11.2015 and the norms were again revised in Meeting No. 19/81 dated 26.12.2019. However, the applicant did not request for revision of norms. Therefore, the Committee decided to withdraw the case from the agenda under intimation to the concerned RA. Case is withdrawn.	

Case No.	4 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00168034AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted the documents related AA No. 0411000140 instead of the subject File Number. However, the Advance Authorization number is not available for the subject HQ file number. Therefore, the Committee decided to seek clarification from the applicant for the same. The case stands deferred.	

Case No.	5 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	COPRAL ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000046AM11
RA File Number	042404000040 AM11
Licence No and Date	0410114089/28/05/2010
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case is pending since 2010 due to unavailability of complete set of application. Further, it is noted that no record is available with the section regarding the case. Therefore, in this regard, a letter was sent to RA, Chennai on 18.08.2021 seeking details of the case. However, no information has been received yet. Therefore, the Committee decided to send a reminder to RA, Chennai for furnishing the details.

The case stands deferred.

Case No.	6 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JLC ELECTROMET PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000528AM11
RA File Number	132404000030 AM11
Licence No and Date	1310034501/03/02/2011
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case is listed in the meeting and showing pending since 2011 due to unavailability of complete set of application. Further, it is noted that no record is available with the section regarding the case. Therefore, the Committee decided to ask for the details of the case from concerned, RA. The case stands deferred.	

Case No.	7 / NC/2/MEET/Nov/202122/5
Case Status	Case Withdrawn
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000439AM19
RA File Number	072404000079 AM16
Licence No and Date	0710108496/10/07/2015
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case had already been considered in the manual agenda of the NC-2 Meeting dated 16.11.2021 and got approved. Therefore, the committee decided to	

withdraw this case from this meeting citing above reason.

Case is withdrawn.

Case No.	8 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JSONS FOUNDRY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000727AM19
RA File Number	318304000141 AM16
Licence No and Date	3110065856/08/01/2016
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (SKB): 1. In the application, the quantity of export has indicated different than the quantity in the net weight of casting in the utilization statement of imported goods. Please, clarify the reasons and which quantity is correct against the Advance Authorization? 2. To furnish the chemical composition of grades indicated in the excel sheet for calculating the exact quantity of requirement of imported raw materials for manufacturing of export items. The case stands deferred.	

Case No.	9 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105001065AM19
RA File Number	072404000329 AM17
Licence No and Date	0710110958/12/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	10 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105001080AM19
RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI through BO Portal on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	11 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105001007AM19
RA File Number	039504001148 AM19
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the following deficiencies were raised by Consultant (TEC-3) in Meeting No. 08/81 dated 29.09.2020: 1. The applicant vide letter dated 29.07.2019 informed that they have exported 6950KM in place of 18000KM as per AA and will apply for its amendment. Now, as per letter dated 27.01.2020, they have informed that they did not commit for any amendment of Advance Authorization. 2. It is mentioned that multi core cables have been exported but product the certification schedule enclosed are for only single core cables. Accordingly, a deficiency letter dated 11.07.2021 was issued to the applicant. However, till date no information has been received so far. Therefore, the Committee decided to ask from the applicant to provide	

clarification on the above mentioned deficiencies as per comments of Consultant (TEC-3).

The case stands deferred.

Case No.	12 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000363AM20
RA File Number	022404000143 AM20
Licence No and Date	0210209635/20/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	13 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000425AM20
RA File Number	072404000258 AM20
Licence No and Date	0710116093/04/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	14 / NC/2/MEET/Nov/202122/5
Case Status	Case Approved
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000516AM21
RA File Number	052304000012 AM21
Licence No and Date	0510414105/06/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (TEC-3) via email dated 28.11.2021 as under: Export Items: 1. The words "Coating thickness 400 micron & coating area 76536 sq. meter or for FBE & Coating thickness 650 micron & coating area 40826 sq. meter for DFBE, weight 18049.472 MT" may be added in the description of export item. Import Items: 1. The description and quantity of import item at Sl. No. 1 may be allowed as per Sl. No. 1 of SION C-593. 2. The quantity of import items (Welding Wire) at Sl. No. 2 & 3 may be allowed as 4.00 Kg/MT of alloy & non-alloy pipes respectively. 3. The quantity of import items (Welding Flux) at Sl. No. 4, (X Ray Film) at Sl. No. 5, (CO2 Wire) at Sl. No. 6, (Steel Shots/Grits) at Sl. No. 7 may be allowed as applied for and CIF value to be restricted up to 1.2% of fob value. 4. The quantity of relevant import item (Epoxy Power) at Sl. No. 8 may be allowed as 80.40MT. 5. The quantity of relevant import item (ARO epoxy powder) at Sl. No. 9 may be allowed as 45.40MT. RA concerned may take suitable consequential action accordingly.	

Case No.	15 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000529AM21
RA File Number	039504000061 AM21
Licence No and Date	0310836210/15/05/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-1) on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	16 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000537AM21
RA File Number	039504000050 AM21
Licence No and Date	0310836232/15/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	17 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000541AM21
RA File Number	039504000083 AM21
Licence No and Date	0310836249/18/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	18 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000571AM21
RA File Number	039504000875 AM20
Licence No and Date	0310836526/05/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 25.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	19 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000578AM21
RA File Number	039504000099 AM21
Licence No and Date	0310836620/10/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (TEC-1): 1. To provide details of specific name and catalogue of import item at Sl. No. 2. The case stands deferred.	

Case No.	20 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred

Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and Date	5610005913/30/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	21 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000756AM21
RA File Number	042404000056 AM21
Licence No and Date	0410167086/21/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	22 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000776AM21
RA File Number	562404000025 AM21
Licence No and Date	5610005958/29/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 24.11.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	23 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the comments of DPIIT given by U. O. No.: P-47014/13/2021-TSW dated 01.11.2021. The case was discussed in the meeting and it was found that comments of DPIIT are not in order. Therefore, the Committee decided to refer back the case to DPIIT for re-examination.

The case stands deferred.

Case No.	24 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000805AM21
RA File Number	052304000250 AM21
Licence No and Date	0510415613/23/10/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant's reply was sent to Consultant (TEC-3) on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	25 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000826AM21
RA File Number	052304000267 AM21
Licence No and Date	0510415739/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	26 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	018105000839AM21
RA File Number	052304000238 AM21
Licence No and Date	0510415792/09/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (TEC-1): 1. Coating thickness of each layer as per purchase order. 2. Surface area of pipes to be coated. 3. Break up of export product in bare, coated pipes & bends. 4. Net content of each item of import in export product. The case stands deferred.	

Case No.	27 / NC/2/MEET/Nov/202122/5												
Case Status	Case Approved												
Party Name	STAR EXPORTS												
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021												
HQ File Number	HQRNORM APPLY 00081774AM21												
RA File Number	03AA04022705 AM21												
Licence No and Date	0311001587/11/02/2021												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by Consultant (SKB) as under:													
<table border="1"> <thead> <tr> <th>ITCHS Code</th><th>Export Item</th><th>Quantity</th><th>ITCHS Code</th><th>Import Item</th><th>Recommended Quantity</th></tr> </thead> <tbody> <tr> <td>76012020</td><td>Aluminium Alloy Billets (Net Content: Aluminium Ingot - 2,95,500.00 Kgs)</td><td>300000.00 Kgs</td><td>76011010</td><td>Aluminium Ingots with 99.90% Purity</td><td>299932.50 Kgs with 1.50% wastage on net content of aluminium in the export product</td></tr> </tbody> </table>		ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity	76012020	Aluminium Alloy Billets (Net Content: Aluminium Ingot - 2,95,500.00 Kgs)	300000.00 Kgs	76011010	Aluminium Ingots with 99.90% Purity	299932.50 Kgs with 1.50% wastage on net content of aluminium in the export product
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76012020	Aluminium Alloy Billets (Net Content: Aluminium Ingot - 2,95,500.00 Kgs)	300000.00 Kgs	76011010	Aluminium Ingots with 99.90% Purity	299932.50 Kgs with 1.50% wastage on net content of aluminium in the export product								
RA concerned may take suitable consequential action accordingly.													

Case No.	28 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	J M W INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00083074AM21
RA File Number	05AA04030461 AM21
Licence No and Date	0511001268/12/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	29 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00084906AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/16/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject Advance Authorization number is available with two different date i.e. 16.02.2021 & 10.03.2021. Therefore, the Committee decided to seek the clarification form the applicant as well as EGTF Division for the same. The case stands deferred.	

Case No.	30 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00093017AM21
RA File Number	04AA04005542 AM21
Licence No and Date	0411000296/26/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	31 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS

Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00100433AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/10/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject Advance Authorization number is available with two different date i.e. 16.02.2021 & 10.03.2021. Therefore, the Committee decided to seek the clarification from the applicant as well as EGTF Division for the same. The case stands deferred.	

Case No.	32 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JAIN METAL ROLLING MILLS
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00117496AM21
RA File Number	04AA04008613 AM21
Licence No and Date	0411000566/31/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	33 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 24.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case.

The case stands deferred.

Case No.	34 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00158792AM22
RA File Number	07AA04020435 AM22
Licence No and Date	0711001686/10/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	35 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 24.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	36 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00160816AM22
RA File Number	04AA04020820 AM22
Licence No and Date	0411001307/12/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	37 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00161424AM22
RA File Number	03AA04034821 AM22
Licence No and Date	0311006131/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	38 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY

Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00162200AM22
RA File Number	03AA04062104 AM22
Licence No and Date	0311006151/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments given by Consultant (SKB): 1. What is the percentage minimum copper content in the export product? 2. When minimum Copper is 40% in Copper scrap Druid as per ISRI Code, then what is maximum copper percent? Please submit a copy of invoices, which could justify the statement of minimum and maximum copper in Druid Copper Scrap. The case stands deferred.	

Case No.	39 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00162224AM22
RA File Number	03AA04051215 AM22
Licence No and Date	0311006153/13/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	40 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00163915AM22

RA File Number	52AA04013226 AM22
Licence No and Date	5211001176/16/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	41 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00163987AM22
RA File Number	32AA04016918 AM22
Licence No and Date	3211001450/16/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	42 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 24.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to	

Consultant (SKB) for re-examination of the case.

The case stands deferred.

Case No.	43 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00164750AM22
RA File Number	52AA04013229 AM22
Licence No and Date	5211001187/17/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	44 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	45 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00165757AM22
RA File Number	04AA04022066 AM22
Licence No and Date	0411001336/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	46 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 24.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	47 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021

and Date	
HQ File Number	HQRNORM APPLY 00165493AM22
RA File Number	05AA04070713 AM22
Licence No and Date	0511004185/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (TEC-1): 1. To provide details of weight of import item at Sl. No. and wastage claimed, if any. 2. To provide details of material balance between import and export items. The case stands deferred.	

Case No.	48 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00168915AM22
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	50 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00169067AM22
RA File Number	03AA04064195 AM22
Licence No and Date	0311006381/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	51 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00168201AM22
RA File Number	03AA04057783 AM22
Licence No and Date	0311006324/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	52 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00168270AM22
RA File Number	04AA04022203 AM22
Licence No and Date	0411001349/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00168408AM22
RA File Number	03AA04066441 AM22
Licence No and Date	0311006340/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 24.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	54 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00168712AM22
RA File Number	32AA04017271 AM22
Licence No and Date	3211001479/23/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	55 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00169362AM22
RA File Number	05AA04069561 AM22
Licence No and Date	0511004264/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	56 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00169668AM22
RA File Number	09AA04010134 AM22
Licence No and Date	0911001414/24/08/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (SKB):

1. What is the percentage of copper in the copper billets to be exported under Advance Authorization?
2. What is the percentage of copper in Druid copper scrap? Please furnish a copy of the invoice of the imported materials, which could justify the copper content in the copper scrap.
3. Why copper scrap is indicated at 2 places in the item of import against export of 468.27 MT copper Billets?

The case stands deferred.

Case No.	57 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00169781AM22
RA File Number	34AA04006705 AM22
Licence No and Date	3411001000/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	58 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00169783AM22
RA File Number	34AA04006658 AM22
Licence No and Date	3411001001/24/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	59 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00170071AM22
RA File Number	05AA04069034 AM22
Licence No and Date	0511004303/25/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	60 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	LEONI CABLE SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00170417AM22
RA File Number	31AA04025665 AM22
Licence No and Date	3111000546/25/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	61 / NC/2/MEET/Nov/202122/5
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Case Status	Case Deferred
Party Name	STELCO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00171272AM22
RA File Number	30AA04014681 AM22
Licence No and Date	3011001067/26/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	62 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 24.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	63 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00171417AM22
RA File Number	06AA04005983 AM22
Licence No and	0611000670/26/08/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00172253AM22
RA File Number	34AA04006783 AM22
Licence No and Date	3411001033/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00172341AM22
RA File Number	04AA04022634 AM22
Licence No and Date	0411001376/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	66 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00172347AM22
RA File Number	09AA04010782 AM22
Licence No and Date	0911001435/27/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB) through BO Portal on 24.11.2021. The case was discussed in the meeting and the Committee decided to refer back the comments to Consultant (SKB) for re-examination of the case. The case stands deferred.	

Case No.	67 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	68 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00172450AM22
RA File Number	05AA04072432 AM22
Licence No and Date	0511004377/27/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00173274AM22
RA File Number	07AA04024838 AM22
Licence No and Date	0711001792/29/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	70 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00173912AM22
RA File Number	56AA04003995 AM22

Licence No and Date	5611000467/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	71 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00173913AM22
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	72 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and Date	5611000470/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	73 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MSME on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	74 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	PREMIER INDUSTRIAL CORPORATION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00174574AM22
RA File Number	03AA04047634 AM22
Licence No and Date	0311006598/01/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 23.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	75 / NC/2/MEET/Nov/202122/5
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Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22
Licence No and Date	0311006601/01/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	76 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00175801AM22
RA File Number	05AA04072941 AM22
Licence No and Date	0511004449/02/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-1) on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	77 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00175818AM22
RA File Number	34AA04006850 AM22
Licence No and	3411001055/02/09/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	78 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	79 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00176293AM22
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DHI for examination & comments. However, DHI returned the case with the remarks that the attachments are not downloadable. Therefore, the Committee decided to send the downloaded attachments and wait for comments of DHI.	

The case stands deferred.

Case No.	80 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00176407AM22
RA File Number	03AA04072363 AM22
Licence No and Date	0311006688/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	81 / NC/2/MEET/Nov/202122/5
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00176489AM22
RA File Number	05AA04075374 AM22
Licence No and Date	0511004512/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	82 / NC/2/MEET/Nov/202122/5
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Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Nov/ 202122/ 5 and 29/11/2021
HQ File Number	HQRNORM APPLY 00176513AM22
RA File Number	56AA04004034 AM22
Licence No and Date	5611000484/03/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to DPIIT on 22.11.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	